

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/30545/2017	Bhavya Cements Limited	GUNTUR	OIA No.GUN-EXCUS-000-APP-146-16-17 dated 23/12/2016
2	E/30546/2017	Bhavya Cements Limited	GUNTUR	OIA No.GUN-EXCUS-000-APP-142-16-17 dated 23/12/2016
3	E/30766/2017	Vasista Foods And Fats Pvt Ltd	HYDERABAD-III	OIA No.HYD-EXCUS-003-APP-053-16-17 CE dated 10/03/2017
4	ST/30021/2017	Sandhya Constructions	HYDERABAD-III	OIO No.HYD-EXCUS-003-COM-061-16-17 CE dated 30/09/2016
5	ST/30056/2017	City Lubricants Pvt Ltd	NELLORE	OIA No.VIZ-EXCUS-003-APP-047-16-17 dated 30/09/2016
6	ST/30083/2017	Colour India	VISAKHAPATNAM-I	OIA No.VIZ-EXCUS-001-APP-054-16-17 dated 13/10/2016
7	ST/30384/2017	Universal Relators Pvt Ltd	HYDERABAD-IV	OIO No.HYD-EXCUS-004-COM-055-16-17 CE dated 09/12/2016
8	ST/30691/2017	Infinite Shipping And Engineering Pvt Ltd	VISAKHAPATNAM-I	OIA No.VIZ-EXCUS-001-APP-110-16-17 dated 15/02/2017
9	ST/30820/2017	Abburi Singaiah	NELLORE	OIA No.VIZ-EXCUS-003-APP-015-16-17 dated 18/08/2016
10	ST/30938/2017	Md Mazher Hussain And Co	Pr. Commissioner Of Central Tax - Hyderabad G S T	OIA No.HYD-EXCUS-001-APP-0033-17-18 ST dated 28/07/2017
11	ST/EH/30284/2018 ST/30982/2017	My Home Constructions Private Limited	Rangareddy - G S T	OIO No.HYD-EXCUS-004-COM-003-17-18 dated 29/05/2017
12	ST/31013/2017	A Srinivas	Hyderabad - G S T	OIA No.HYD-EXCUS-001-APP-0123-17-18 ST dated 14/07/2017
13	ST/31016/2017	Nava Bharat Ventures Ltd	Hyderabad-iii	OIA No.HYD-EXCUS-003-APP-0078-17-18 ST dated 29/05/2017
14	ST/31022/2017	Sumashaila Infrastructures	Rangareddy - G S T	OIA No.HYD-EXCUS-001-APP-0082-17-18 ST dated 30/05/2017
15	ST/31098/2017	Jaisri Devi Homes Private Ltd	Rangareddy - G S T	OIA No.HYD-EXCUS-044-APP-0113-17-18 ST dated 21/06/2017
16	ST/31145/2017	Serwel Electronics Private Limited	Medchal - G S T	OIA No.HYD-EXCUS-001-APP-0160-17-18 ST dated 31/07/2017
17	ST/31220/2017	Vijetha Enterprises	Visakhapatnam - G S T	OIA No.VIZ-EXCUS-001-APP-074-075-17-18 dated 31/07/2017
18	ST/31280/2017	B Showri And Company	Rangareddy - G S T	OIA No.HYD-SVTAX-000-APP-014-17-18 ST dated 31/08/2017
19	ST/31337/2017	Vajra Infracorp India Private Limited	Medchal - G S T	OIA No.HYD-EXCUS-004-AP2-203-204-

				17-18 ST dated 05/09/2017
20	ST/31342/2017	Magna Infratech India Pvt Ltd	Rangareddy - G S T	OIO No.HYD-EXCUS- 004-COM-009-17-18 dated 06/09/2017
21	ST/31343/2017	T Arogya Reddy Director	Rangareddy - G S T	OIO No.HYD-EXCUS- 004-COM-009-17-18 dated 06/09/2017
22	E/30004/2018	Cubex Tubings Limited	Medchal - G S T	OIA No.HYD-EXCUS- M-AP2-096-17-18 ST dated 14/11/2017
23	E/30036/2018	Raasi Refractories Limited	Rangareddy - G S T	OIA No.HYD-EXCUS- 003-APP-008-009- 17-18 dated 31/05/2017
24	E/30167/2018	Ideal Industrial Explosives Ltd	Rangareddy - G S T	OIA No.HYD-EXCUS- RRC-APP-015-17-18- APP-I dated 13/10/2017
25	E/31260/2018	Ideal Industrial Explosives Ltd	Rangareddy - G S T	OIA No.HYD-EXCUS- RRC-APP-017-18-19- APP-I dated 28/08/2018
26	E/31296/2018	Rangareddy - G S T	Ashwini Homeo And Ayurvedic Products Pvt Ltd	OIA No.HYD-EXCUS- RRC-APP-013-18-19- APP-I dated 30/07/2018
27	ST/30082/2018	Babu Jagjeevan Ram Sc	Rangareddy - G S T	OIA No.HYD-SVTAX- RRC-APP-065-17-18- APP-I dated 22/09/2017
28	ST/30084/2018	B Ramesh	Rangareddy - G S T	OIA No.HYD-SVTAX- RRC-APP-005-17-18- APP-I dated 29/08/2017
29	ST/30251/2018	Telangana State Industrial Infrastructure Corporation Limited	Rangareddy - G S T	OIA No.HYD-SVTAX- RRC-APP-142-143- 17-18-APP-I dated 04/12/2017
30	ST/30421/2018	Radan Outsourcing Services	Medchal - G S T	OIO No.HYD-EXCUS- 001-COM-004-17-18 dated 27/11/2017
31	ST/30497/2018	Dollfine Developers	Rangareddy - G S T	OIO No.HYD-EXCUS- 004-COM-29-17-18 dated 30/01/2018
32	ST/30508/2018	Sri Varshini Builders	Visakhapatnam - G S T	OIA No.VIZ-EXCUS- 001-APP-225-227- 17-18 dated 06/02/2018
33	ST/30509/2018	Sri Varshini Builders	Visakhapatnam - G S T	OIA No.VIZ-EXCUS- 001-APP-225-227- 17-18 dated 06/02/2018
34	ST/30634/2018	S K S Technologies	Hyderabad - G S T	OIA No.HYD-SVTAX- RRC-APP-102-17-18- APP-I dated 31/10/2017
35	ST/30741/2018	The Park Hotel	Visakhapatnam - G S T	OIA No.VIZ-EXCUS- 001-APP-232-17-18 dated 19/02/2018
36	ST/30912/2018	Muppa Projects India Private Limited	Rangareddy - G S T	OIA No.HYD-SVTAX- RRC-APP-233-234- 17-18-APP-I dated 28/03/2018
37	ST/30954/2018	Rangareddy - G S T	Microsoft India R And D Private Ltd	OIA No.HYD-SVTAX- RRC-APP-232-17-18- APP-I dated

				28/03/2018
38	ST/31045/2018	Apoorva Health Services P Ltd	Visakhapatnam - G S T	OIA No.VIZ-EXCUS-001-APP-036-18-19 dated 14/05/2018
39	ST/31098/2018	Swayam Sahayaka Sanghala Sankshema Seva Samstha	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-0034-18-19 dated 31/05/2018
40	ST/31188/2018	Adishwar Auto Diagnostics Pvt Ltd	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-0042-18-19-ST dated 29/06/2018
41	ST/31221/2018	Highbrow Production Services Pvt Ltd	Rangareddy - G S T	OIO No.HYD-EXCUS-004-COM-001-18-19 dated 23/04/2018
42	ST/31222/2018	Atluri Sreecharan	Rangareddy - G S T	OIO No.HYD-EXCUS-004-COM-001-18-19 dated 23/04/2018
43	E/30122/2019	Anil Re Rolling Mills	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-0044-0045-18-19-CE dated 31/07/2018
44	E/30123/2019	Hameed Ali Lakhani	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-0044-0045-18-19-CE dated 31/07/2018
45	E/30406/2019	Linde India Limited	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-093-18-19-dated 28/02/2019
46	ST/30016/2019	J P S Constructions	Medchal - G S T	OIA No.HYD-EXCUS-MD-AP2-0302-17-18-dated 27/02/2018
47	ST/30038/2019	Shri Jannalagadda Vasu Deva Reddy	Rangareddy - G S T	OIA No.HYD-SVTAX-RRC-APP-040-18-19-dated 17/09/2018
48	ST/30102/2019	G M R Hyderabad International Airport Ltd	Hyderabad - G S T	OIA No.HYD-SVTAX-RRC-APP-043-18-19-APP-I dated 26/09/2018
49	ST/30252/2019	Delta Steel Structures Private Limited	Rangareddy - G S T	OIA No.HYD-EXCUS-05-17-18- dated 31/01/2018
50	ST/30471/2019	Coramandel U A N M A X J V	Rangareddy - G S T	OIA No.HYD-SVTAX-RRC-APP-074-18-19-dated 22/02/2019

**Appearance
For the Appellant**

3, 4, 28, 30, 41 & 42 – Shri Y. Sreenivasa Reddy, Advocates:
9, 36 & 39 – Shri V.S. Sudhir, Chartered Accountant

For the Respondent

Departmental Representatives:

Shri N. Bhanu Kiran, Mir Anwar Mohiuddin, V.R. Pavan Kumar,
A. Rangadham, A V L N Chary, B. Guna Ranjan.

**Coram: Hon’ble Mr. ANIL CHOUDARY, MEMBER (JUDICIAL)
Hon’ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER No. A/30786-30835/2020

Date of Hearing:02.03.2020
Date of Decision:02.03.2020

[ORDER PER: BENCH]

1. The department has filed in the above appeals applications filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127(6) of the Finance (No.2) Act, 2019, the above appeals are deemed to have been withdrawn.
3. All these appeals are disposed of in terms of settlement.
4. Early Hearing Miscellaneous Application No. ST/EH/30284/2018 in Appeal No. ST/30982/2017 is also disposed of.

(Order dictated & pronounced in open court)

(ANIL CHOUDARY)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)